

tion to I.G. rank out of Delhi in the month of March/April, 1985;

(b) if so, the particulars of such officers with their new postings;

(c) whether they have been relieved of their charge in Delhi Police and they have taken over charge where they were transferred; and

(d) if not, the reasons therefor and when they will be relieved from Delhi Police and asked to join at their new places of postings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) No, Sir.

(b) to (d). Do not arise.

#### **Demands of Students of Aircraft Maintenance Engineering**

6628. SHRI SAIFUDDIN CHOWDHURY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the students of Aircraft Maintenance Engineering of Jamia Millia University are demanding recognition of their course and a fullfledged BE course of the University;

(b) whether the students are dissatisfied with the present Exam system under D.G.C.A. and also financial burdened due to heavy fees; and

(c) if so, whether Government propose to take effective steps to raise it to the level of Degree and remove all difficulties presently faced by them?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) Yes Sir.

(b) Government are not aware of the dissatisfaction of the students with the present system of examination under the Director General of Civil Aviation and the financial hardships due to the heavy fees.

(c) No such proposal is at present under consideration of the Government. The University should look into the difficulties that the students may be facing and take appropriate action;

#### **Imposition of Restrictions of Issue of Residential Permits to British Nationals of Indian Origin**

6629. SHRIMATI INDUMATI BHATTACHARYA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government of India have imposed restrictions on issue of residential permits to British nationals of Indian origin and birth;

(b) if so, the details thereof;

(c) whether such British nationals of Indian origin and birth seeking residential permits for temporary stay in India without relinquishing British citizenship are required to transfer all their assets in Britain and/or to repatriate the balance held by them in UK Banks;

(d) the details of the Government orders and Circulars in this regard; and

(e) the reasons why such restrictions are considered necessary?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) No, Sir;

(b) Does not arise.

(c) to (e). Information is being collected and will be laid on the Table of the House.

#### **Promotion of UDCs and Assistants in Ministry of Home Affairs**

6630. SHRI GOLAM YAZDANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether all the UDCs promoted to the Grade of Assistant on long-term basis with effect from the 29th December, 1983, under the provisions of the Department of Personnel and AR O. M. No. 5/7/83-CS-11 (ii), dated 29-12-1983, have been allowed to be included in the Select List of Assistants' Grade for filling up of general vacancies for the year 1983 vide Department of Personnel O.M. dated 10th January, 1985;

(b) if so, how many UDCs of the CS Cadre of the Ministry of Home Affairs were promoted to the Grade of Assistant on long-term basis from 29-12-83 and whether all of

them have been included in the Select List of Assistants' Grade for the year 1983 under the aforesaid provisions; and

(c) if not, the time by which all those Assistants, who were promoted to this Grade on long-term basis from 29-12-1983, will be included in the above said Select List ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :**

(a) to (c). Thirty UDCs who were within the zone prescribed for temporary promotion to the Assistants' Grade under Deptt. of Personnel and Training O.M. dated 29-12-83 were promoted with effect from 29-12-83, on long-term basis to the Assistants' Grade. None of them has been included in the select list as they are not covered by the zone prescribed for the purpose under Deptt. of Personnel and Training O.Ms dated 29-12-83 and 9-1-85. They will be included in the select list subject to the availability of vacancies when the zone for select list is extended to cover them by the Deptt. of Personnel and Training.

**Direct Supply of Grocery Items in  
Kendriya Bhandar**

6631. **SHRI HAFIZ MOHAMMAD SIDDIQ :** Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that requirements of all the grocery items are not submitted by the branch stores of the Kendriya Bhandar and some of the suppliers go round them obtaining the requirements and supplying the goods;

(b) if so, whether there is any proposal to discontinue this practice;

(c) if not, reasons thereof; and

(d) the items, requirement/supplies of which are obtained/made by the suppliers direct to the branch stores ?

**THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) :** (a) Yes, Sir.

(b) No, Sir.

(c) The main reason for obtaining such

supply is that some of the items require immediate supply to the branch stores and some of them get damaged during storage in the branches. For such item direct supply by suppliers ensure quick supply, replacement of damaged goods and also savings in transport cost to the Society.

(d) The items of direct supplies are eggs, wholemeal Atta in Consumer pack, locally made washing soap, Agarbatties, condiments and local made biscuits.

**Implementation of Five Day Week in  
Central Government Offices**

6632. **SHRI V. SOBHANADREESWARA RAO :**  
**SHRI MANVENDRA SINGH :**

Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 44 on 13 March, 1985 regarding introduction of five day week in Central Government Offices and state :

(a) whether Government have decided to implement a five day week plan for the employees in Central Government Offices;

(b) if so, the details thereof and the date from which this plan will come into force; and

(c) the number of working hours per week at present and in the proposed five day week plan ?

**THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) :** (a) and (b). The matter in all its aspects is still under consideration.

(c) In all Central Government Offices doing work of Secretariat nature, the average working hours per week, with every second Saturday in the month closed, works out to 37½ hours. In the five day scheme under consideration, the existing working hours are proposed to be maintained.

**Industrial Disputes Pending Against  
the Management of ITDC**

6633. **SHRI SODE RAMAIAH :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :